

CASE NO.:
Appeal (civil) 378 of 1994

PETITIONER:
INDER JIT GUPTA & ORS.

Vs.

RESPONDENT:
UNION OF INDIA & ORS.

DATE OF JUDGMENT: 14/08/2001

BENCH:
Doraiswamy Raju, S.R.Babu

JUDGMENT:

RAJENDRA BABU, J. :

The appellants before us are serving in the Zoological Survey of India under the control of the Ministry of Environment & Forests. Most of them were appointed as Assistant Zoologists by direct recruitment and some of them were promoted to the post of Assistant Zoologist under the Zoological Survey of India (Central Service Class I and Class II posts] Recruitment Rules, 1963, as amended from time to time. They contended that they were governed by the Recruitment Rules, which prescribed only the Master's degree in Zoology as essential qualification for the post of Assistant Zoologist and experience relating to the posts above that of the Assistant Zoologist would be Scientist-B and so on. Annexure-II to the Recruitment Rules provides the norms for recruitment to the scientific posts as under:

"

SC

Rs.2200

-75-

2800-

EB-100-

4000

SD

Rs.3000

-100-

3500-

125-

4500

SE

Rs.3700

-125-

4700-

150-

5000

SF

Rs.4500

-150-

5700

SG

Rs.5100

-150-
5700-
200-
6300
G
Rs.5900-
200-6700
H
Rs.5900
-200-
7300
Master's degree
in Science or
equivalent
Fresh

JUDIS